

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER OF THE HEARING ON 17th APRIL, 2024, 10:30 A.M.

CP (CAA) No. 2/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Adesh Broking House Pvt. Ltd. -And- Gautam Dealers Pvt. Ltd. & 2 Ors.
Under Section	230-232

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Shaswat Kumar Rout, Adv.
 Mr. Sanwal Tibrewal, Adv.

For Respondent (s)

Mr. Ujwal Kumar, Company Prosecutor.

ORDER

Ld. Counsel, Mr. S. Tibrewal, appearing for the applicant. Ld. Company Prosecutor, Mr. Ujwal Kumar, appearing for the ROC, Cuttack and requested time extension to file RD Report. Petitioner side opposed to grant any further extension, since seven months has already expired. However, as a final chance, time extended to file reply by RD as a final chance. List the matter on 29.05.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)